

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 3173/2024 IN C.P. (IB)/908(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

NAME OF THE PARTIES: - Kunal Jiwarajka Vs. Yes Bank Limited
IN THE MATTER OF
Yes Bank Limited
V/s.
Kunal Jiwarajka

Section: Sec 60(5) U/s 95(1) of Insolvency and Bankruptcy Code,2016.

ORDER

None appeared from either side. List the matter on **28.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)